

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**Un Numbered CP
AND
RST. A (IBC) 1/2024 in Un Numbered CP
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Foster Infin and Trading Private Limited

...Financial Creditor

AND

Affluence Engineering and Enterprises Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

RST. A (IBC) 1/2024 in Un Numbered CP

Matter re-posted to 28.05.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**